

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K. HANJURA

TRANSFER PETITION (CIVIL.) NO(s). 433 OF 2013

UNION OF INDIA

Petitioner(s)

VERSUS

BALVINDER SINGH S/O HARMINDER SINGH
(With appln(s) for stay and office report)

Respondent(s)

Date: 27/03/2014 This Petition was called on for hearing today.

For Petitioner(s) Ms. Sumanta S. Bandyopadhyay,Adv.
Mrs Anil Katiyar,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

The learned counsel for the petitioner is present. None for the respondent.

What gets revealed from the perusal of the office report is that the service is complete as against the respondents but no one has entered appearance on their behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

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| (M.K. HANJURA)
|Registrar

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